

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2018

In the court of the Registrar

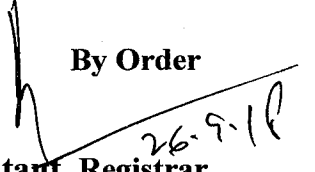
11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 178 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	Warana-Agro Pvt Ltd & Anr Vs Sadashiv Shankar Patil & Ors	Prashant S. Kenjale
2.	MA No. 174 of 2018 in un-numbered Company App.(AT) No. of 2018	Shri Santhosh Meenakshi Textiles Pvt ltd Vs Registrar Of Companies, Tamilnadu, Coimbatore	S.Ramachandran

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By Order

26-9-18
Assistant Registrar